## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5737 ANSWERED ON:30.04.2013 REGULATING ILLEGAL CONSTRUCTIONS Alagiri Shri S. ;Singh Shri Ratan

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has established any system/infrastructure for detection and control of unauthorized/illegal constructions in the NCT of Delhi; and
- (b) if so, the details thereof and the achievements made so far in detecting unauthorized /illegal constructions by using such infrastructure/system along with the action taken by the Government in this regard during each of the last three years and the current year?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): In New Delhi Municipal Council (NDMC), the Department of Enforcement Building Regulations (EBR) and in Delhi Municipal Corporations (DMCs), the Building Department has been entrusted with the work for detection and control of unauthorized/illegal constructions in the NCT of Delhi. With regard to illegal/unauthorised constructions Delhi Police inform the land owning agencies i.e. DMCs and NDMC, who take action as per the provisions of DMC Act, 1957 and NDMC Act, 1994 respectively. The details of unauthorised/illegal constructions, detected during each of the last three years and the current year are as under:-

Year No. of Unauthorised /illegal constructions detected

2010 20152 2011 30035 2012 29203

2012 25203 2013 (upto 28.02.2013) 4550